

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JUNE, 2022

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.06.2022

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2022</i>
CIVIL	18591	428	474	18545
CRIMINAL	0	0	0	0
TOTAL	18591	428	474	18545

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2022</i>
CIVIL	176143	5220	6457	174906
CRIMINAL	36594	2175	2517	36252
TOTAL	212737	7395	8974	211158